

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 91 OF 2016
APPEAL NO. 92 of 2016 AND
APPEAL NO. 93 OF 2016**

Dated: 29th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

BSES Rajdhani Power Ltd. & Anr. Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Rahul Kinra
Mr. Ashutosh K. Srivastava

Counsel for the Respondent(s) : Mr. Divyanshu Rai for R-1
Ms. Swapna Seshadri
Ms. Parichita Chowdhary for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **14-03-2019**.

(S.D. Dubey)
Technical Member

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(Justice Manjula Chellur)
Chairperson